

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

7. M.A.439 of 2018
IN
C.P. (IB) 486 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2018**

NAME OF THE PARTIES: Bmss Steel Industries Pvt. Ltd.
V/s.

Shrid Metal Technologies Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

Counsel for Petitioner present. No representation on the side of the Corporate Debtor. The Counsel for the petitioner is directed to inform the next date of hearing to the other side and file proof of service.

List this matter on 03.07.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NU/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)